

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).26867-26868/2019

(Arising out of impugned final judgment and order dated 01-08-2019 in WA No. 962/2017 01-08-2019 in WA No. 968/2017 passed by the High Court Of Kerala At Ernakulam)

SEBASTIAN DOMINIC

Petitioner(s)

VERSUS

K. HARRIS & ORS. ETC.

Respondent(s)

Date : 07-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. K. Rajeev, AOR
Mr. Shinoj K.narayanan, Adv.
Mr. Bijo M.joy, Adv.
Mr. Pranav Krishna, Adv.
Ms. Niveditha R. Menon, Adv.
Mr. Aditya Verma, Adv.

For Respondent(s) Mr. Dushyant Manocha, Adv.
Ms. Anannya Ghosh, AOR
Mr. Bian Henry Moses, Adv.
Ms. Mrinalini Mishra, Adv.
Ms. Doel Bose, Adv.
Ms. Chitra Vats, Adv.

Mr. Amitesh Kumar, Adv.
Mr. Mritunjay Kumar Sinha, AOR
Ms. Priti Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

Learned counsel for the parties may file their
written submissions within a week.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

